

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, the 23<sup>rd</sup> February, 2023

**NO. LJ (B) 4/2018/278** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Flying Squad Officers and Static Surveillance Team Officers in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Iarbor Majaw, DCPA, DMC, Mawkyrwat.	<b>South West Khasi Hills District, Mawkyrwat</b>	<b>Deputy Commissioner, SWKHD, Mawkyrwat</b>
2.	Shri Wankupar Wahlang, Assistant Professor, SSCM.		
3.	Shri Aphrangsngi Thongni, Assistant Teacher, Domshken Govt. LPS.		
4.	Shri Shekboklin Shiangbai, District Coordinator, PHE (SBM).		



**(M.M. Sangma),**

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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MEMO.NO. LJ (B) 4/2018/278 - A,  
Copy to:-

Dated Shillong, the 23<sup>rd</sup> February, 2023

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.

3. The District Election Officer, South West Khasi Hills District, Mawkyrwat for information with reference to letter No. SWKE.4/G.E-2023/Z.M/S.O/2022/45, dt. 21.2.2023.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

*By Order etc.,*



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.

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